



GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT
Civil Secretariat, Srinagar/Jammu

NOTIFICATION

Srinagar, the 31st May, 2018.

SRO- 244 .- In exercise of the powers conferred by the proviso to section 124 of the Constitution of Jammu & Kashmir, the Governor is pleased to make the following rules, namely:-

1. *Short title & commencement:-*

- I) These Rules shall be called the Government Colleges of Engineering & Technology, Jammu (Adoption of AICTE Revised Pay Levels) Rules 2018.
- II) These Rules shall come into force from 1st day of January, 2016 with effective date of implementation as 1st day of April, 2018.

2. *Application.* - These rules shall apply to the faculty members of the Government Colleges of Engineering & Technology, Jammu who were in service on 01.01.2016 holding or would have, but for their deputation or posting outside their parent cadre, held such posts either in substantive, officiating or temporary capacity;

Provided that with effect from the commencement of these rules, the organisational hierarchy of the faculty members of the Government Colleges of Engineering & Technology, Jammu shall be as under:-

- i. Assistant Professors,
- ii. Associate Professors, and
- iii. Professors.

Provided further that the revised hierarchy shall be adopted in respect of the Government Colleges of Engineering & Technology, Jammu subject to such recruitment, promotion, selection process and criteria thereof as may be prescribed for the purpose by the AICTE/MHRD.

3. *Definitions.* - In these rules unless the context otherwise requires:-

- a. "College" means a Government Colleges of Engineering & Technology, Jammu established by the Government;
- b. "Faculty Member" means & includes a Professor, Associate Professor, Assistant Professor or any other employee notified by the Government as faculty member or teacher of the College and includes the Principal of the College;
- c. "AICTE" means the All India Council of Technical Education of India;
- d. "AICTE Pay Scale/ Structure" means the pay scale/ pay structure adopted by the All India Council of Technical Education of India;

- e. "Existing basic pay" means the pay drawn in the prescribed existing Pay Band and Grade Pay or Pay drawn in the existing pay scale;
- f. "Existing Pay Band and Grade Pay" means the Pay Band and the Grade Pay applicable to the post held as on the date immediately before the commencement of these rules;
- g. "Existing scale" means the pay scale applicable to the post held as on the date immediately before the date of commencement of these rules;
- h. "Existing pay structure" means the present system of Pay Band and Grade Pay or the Pay Scale applicable to the post held as on the date immediately before the commencement of these rules;
- i. "Existing emoluments" mean the sum of (i) existing basic pay and (ii) existing dearness allowance as on 1st day of January, 2016;
- j. "Pay matrix" means Matrix specified in the Schedule, with Levels of Pay arranged in vertical cells as assigned to corresponding existing Pay Band and Grade Pay or existing scale;
- k. "Academic Level" in the Pay Matrix means the Level corresponding to the existing Pay Band and Grade Pay or existing scale as specified in the Schedule;
- l. "Pay in the Academic level" means pay in the appropriate Cell of the Level as specified in the Schedule;
- m. "Revised pay structure" in relation to a post means the Pay Matrix and the Levels specified therein corresponding to the existing Pay Band and Grade Pay or existing scale of the post unless a different revised Level is notified separately for that post;
- n. "Basic pay" in the revised pay structure means the pay drawn in the prescribed Academic Level in the Pay Matrix;
- o. "Revised emoluments" means the pay in the Academic Level in the revised pay structure; and
- p. "Schedule" means the Schedule appended to these rules as Annexure-I.

4. Revised Pay structure for faculty members:

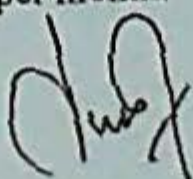
- (1) The revised pay structure for different categories of faculty members (teachers) shall be as under:-

i. Revised Pay structure for faculty members (Teachers) of the College:

Designation	Existing Pay Band & Grade Pay	Revised Pay Level
Assistant Professor	PB ₹15,60039,100 + ₹6000	Academic Level 10
Assistant Professor	PB ₹15,60039,100 + ₹7000	Academic Level 11
Assistant Professor	PB ₹15,60039,100 + ₹8000	Academic Level 12
Associate Professor	PB ₹37,400- 67,000+ ₹9000	Academic Level 13A
Professor	PB ₹37,400- 67,000+ ₹10000	Academic Level 14

ii. Revised Pay of Principal of the College:

- a) The pay of Principal shall be equivalent to the pay of Professor i.e. at Academic Level 14 with Entry Pay of ₹1,44,200/-, with the existing special allowance of Rs.3000/- per month.



- b) The existing pay scale of person appointed as Principal shall be protected.
- c) The Principal would continue to have lien in his main academic post where he would continue to get notional promotions while he is functioning as Principal. After completion of the tenure as Principal, he would go back to his academic post and draw salary due in such respective academic post, and would not continue to have the Principals' Pay.

(2) The Pay Matrix based on the above propositions on Academic Levels/ Cells and Entry Pay is at Annexure-I.

5. *Fixation of Pay.* - The fixation of pay in the revised pay structure for different categories of teachers and equivalent positions shall be carried out as per the procedure/ pattern prescribed under Jammu & Kashmir Civil Service (Revised) Pay Rules, 2018 notified vide SRO 193 dated 24.04.2018.

6. *Incentive increment for higher qualification.* - The incentive structure is built-in in the pay structure itself wherein those having M.Phil or Ph.D. degree will progress faster under CAS. Therefore, there shall be no incentives in the form of advance increments for obtaining the degrees of M.Phil or Ph.D. However, the existing provisions of assured career progression shall continue.

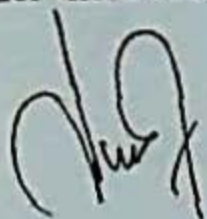
7. *Increments.* - The increments in the revised pay structure shall also be regulated as per the procedure/pattern prescribed under Jammu & Kashmir Civil Service (Revised) Pay Rules, 2018 notified vide SRO 193 dated 24.04.2018.

8. *Recruitment & Promotions.* - The new measures recommended by the AICTE regarding methods of recruitment, promotion, Performance Assessment system, etc as approved by the Central Government shall be strictly followed/ adhered to.

9. *Creation of new Posts.* - No post shall be created in future under the Government except in one of the revised Academic Levels shown in the Schedule appended to these rules. All posts created or upgraded on or after 01.01.2016 to the date of issue of these rules shall be deemed to have been created or upgraded in the corresponding Academic Levels for those posts.

10. *Mode of payment of arrears of Pay.* - The payment of arrears on account of the revision of pay under these rules from 1st day of January, 2016 to 31st day of March, 2018 shall be regulated as per the procedure prescribed under Government Order No. 220-F of 2018 dated 24.04.2018.

11. *Overriding effect of rules.* - The provisions of the Jammu & Kashmir Civil Services Regulations, the Jammu College of Engineering and Technology Teacher's Revised (Pay) Rules 2006, shall not, save as otherwise provided in these rules, apply to cases where pay is regulated under these rules, to the extent they are inconsistent with these rules.



12. *Interpretation.* - If any question arises relating to interpretation of any of the provisions of these Rules, it shall be referred to the Government in Finance Department for decision, the decision whereof shall be binding & final.

By order of the Governor,

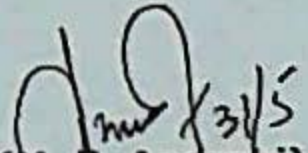
Sd/-

(Navin K. Choudhary), IAS,
Principal Secretary to Government,
Finance Department.
Dated: 31.05.2018.

No: A/Misc(2018)- 1245

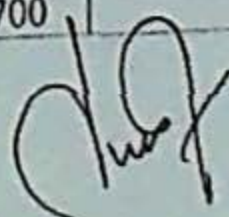
Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to Hon'ble Governor.
7. Chief Electoral Officer, J&K, Jammu.
8. All Commr/Secretaries to Government.
9. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
10. Divisional Commissioner Kashmir/Jammu.
11. Commissioner of Vigilance, J&K Srinagar/Jammu.
12. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
13. Registrar General, J&K High Court Srinagar/Jammu.
14. Director General Funds Organization J&K.
15. Director General Accounts & Treasuries, J&K.
16. Director Information J&K.
17. Director Audit & Inspections.
18. Director Budget J&K.
19. All Head of Departments /Managing Directors/Chief Executive of State PSU's/Autonomous Bodies
20. Secretary J&K Public Service Commission J&K.
21. All District Development Commissioners.
22. Secretary J&K Legislative Assembly/Legislative Council.
23. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu/Srinagar.
24. Director Accounts & Treasuries Srinagar/Jammu.
25. All Director Finance/Financial Advisors & CAO's.
26. Joint Director Funds Organization Srinagar/Jammu.
27. All Treasury Officers.
28. General Manager, Government Press for publication in Government Gazette.
29. Director Local Fund Audit and Pensions, J&K.
30. Pvt. Secretary to Chief Secretary.
31. Pvt. Secretary to Hon'ble Ministers/Hon'ble Ministers of State for information of the Hon'ble Ministers.
32. All officers/Section officers of Finance Department.
33. President Non-Gazetted Employees Union Civil Secretariat Srinagar/Jammu.
34. I/c Website, FD. (www.jandkfinance.nic.in).
35. I/c Website, GAD (www.jkgad.nic.in).
36. Government order file (W2scs).


(M. R. Andrabi),
Director (Codes),
Finance Department.

(Annexure-I)
SCHEDULE
Pay Matrix

Pay Band (₹)	15,600-39,100	37,400-67,000			
Grade Pay (₹)	6,000	7,000	8,000	9,000	10,000
Academic Level	10	11	12	13A	14
Entry Pay (₹) 1	57,700	68,900	79,800	1,31,400	1,44,200
2	59,400	71,000	82,200	1,35,300	1,48,500
3	61,200	73,100	84,700	1,39,400	1,53,000
4	63,000	75,300	87,200	1,43,600	1,57,600
5	64,900	77,600	89,800	1,47,900	1,62,300
6	66,800	79,900	92,500	1,52,300	1,67,200
7	68,800	82,300	95,300	1,56,900	1,72,200
8	70,900	84,800	98,200	1,61,600	1,77,400
9	73,000	87,300	1,01,100	1,66,400	1,82,700
10	75,200	89,900	1,04,100	1,71,400	1,88,200
11	77,500	92,600	1,07,200	1,76,500	1,93,800
12	79,800	95,400	1,10,400	1,81,800	1,99,600
13	82,200	98,300	1,13,700	1,87,300	2,05,600
14	84,700	1,01,200	1,17,100	1,92,900	2,11,800
15	87,200	1,04,200	1,20,600	1,98,700	2,18,200
16	89,800	1,07,300	1,24,200	2,04,700	
17	92,500	1,10,500	1,27,900	2,10,800	
18	95,300	1,13,800	1,31,700	2,17,100	
19	98,200	1,17,200	1,35,700		
20	1,01,100	1,20,700	1,39,800		
21	1,04,100	1,24,300	1,44,000		
22	1,07,200	1,28,000	1,48,300		
23	1,10,400	1,31,800	1,52,700		
24	1,13,700	1,35,800	1,57,300		
25	1,17,100	1,39,900	1,62,000		
26	1,20,600	1,44,100	1,66,900		
27	1,24,200	1,48,400	1,71,900		
28	1,27,900	1,52,900	1,77,100		
29	1,31,700	1,57,500	1,82,400		
30	1,35,700	1,62,200	1,87,900		
31	1,39,800	1,67,100	1,93,500		
32	1,44,000	1,72,100	1,99,300		
33	1,48,300	1,77,300	2,05,300		
34	1,52,700	1,82,600	2,11,500		
35	1,57,300	1,88,100			
36	1,62,000	1,93,700			



37	1,66,900	1,99,500				
38	1,71,900	2,05,500				
39	1,77,100					
40	1,82,400					

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